

IN THE COURT OF PRL. DISTRICT & SESSIONS JUDGE, RAMANAGARA

THE RIGHT TO INFORMATION ACT-2005, Section 4 (1) (b)
(Updated for the month ending with March-2022)

NOTIFICATION

The information pertaining to Prl. District & Sessions Judge Court, Ramanagara has been updated and published in the Annexure-I as required under Section 4 (1) (b) of Right To Information Act -2005 for the month ending with March 2022

By Order of the Hon'ble High Court

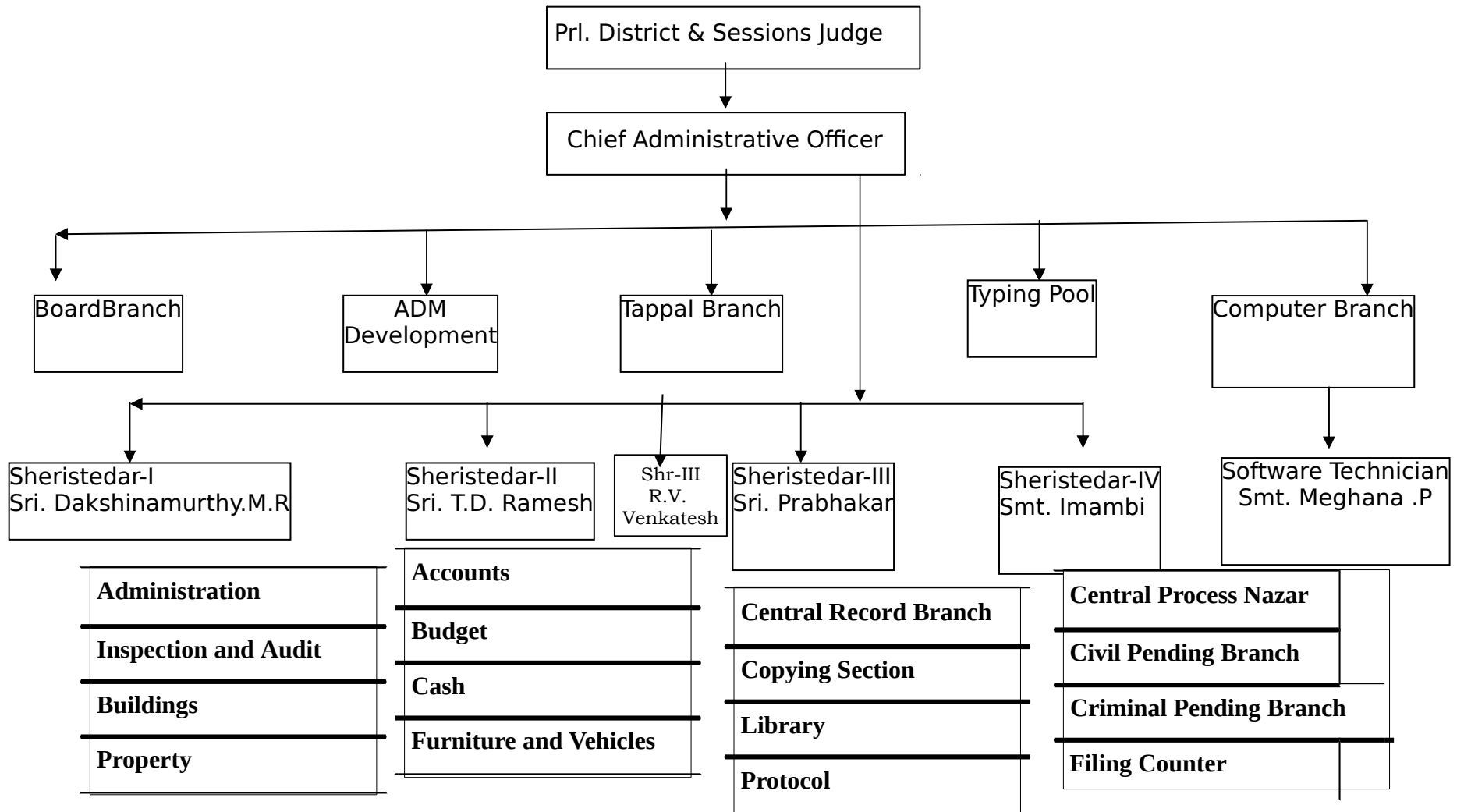
Sd/-

**(Ningappa Parashuram Koparde)
Prl. District & Sessions Judge,
Ramanagara.**

Annexure-I
District & Sessions Court, Ramanagara
Information under section 4(1)b) of RTI ACT as on
01.04.2022

Sl No	Sections	Whether provided
1.	4(1) (b) (i)	Yes
2.	4(1) (b) (ii)	Yes
3.	4(1) (b) (iii)	Not Applicable
4.	4(1) (b) (iv)	Yes
5.	4(1) (b) (v)	Yes
6.	4(1) (b) (vi)	Yes
7.	4(1) (b) (vii)	Not applicable
8.	4(1) (b) (viii)	Not applicable
9.	4(1) (b) (ix)	Yes
10.	4(1) (b) (x)	Yes
11.	4(1) (b) (xi)	Yes
12.	4(1) (b) (xii)	Not applicable
13.	4(1) (b) (xiii)	Not applicable
14.	4(1) (b) (xiv)	Yes
15.	4(1) (b) (xv)	Yes
16.	4(1) (b) (xvi)	Yes

District & Sessions Court, Ramanagara



PREAMBLE AND INFORMATION AS PER SECTION 4(1)
(b) OF THE RIGHT TO INFORMATION ACT, 2005 as on
01.04.2022.

District & Sessions Court Ramanagara, came into existence in the year 2007. The District court is functioning in the new Court building. The new Court building was constructed with two floors. The building is situated near to BM Road. In the new Court Complex at present two Court halls are there, one for Prl. District Judge and another for I Addl. District Judge.

Bar Association Building is provided with a separate accommodation inside the District Court premises with separate provision for lady advocates. The building is in good condition, having all the Civil facility.

In the Court Complex there is a facility for Post Office, Separate Canteen Building and prosecution Department Offices which are attached to Sessions Judge Court.

All the Courts have been computerized and there is also facility of Video Conference, there is separate Library for Judicial Officers.

4 (1) (b) (i) Particulars of Organization, Function and Duties

Organization	Duties
Name of the Public Authority Address	District and Sessions Court, Ramanagara New District Court Building, Near B.M. Road, Ramanagara.
Head of the office	Prl. District and Sessions Judge, Ramanagara.
Parent Government Department	Subordinate Judiciary
Report to which	Honble High Court Karnataka, Bengaluru.
Jurisdiction Geographical	Ramanagara Taluk
Objectives	Providing Justice to needy persons
Details of Services Provided	To dispose of Civil/Criminal Cases and Appeals filed by litigant public.
Physical assets	Govt. Owned building
Telephone Numbers and office Timings and weekly holidays	080-27271449 10.AM to 6.00PM on all working days with lunch interval of 45 minutes between 2.00 PM to 2.45 PM. Every Second Saturday, All Sundays are holiday and Fourth Saturday working day from 10.00AM to 2.00PM (Non sitting day)

:: A ::

ons and Duties

Sl. No	Designation	Powers- Financial	Under which Rules/ Act, G.Os	Remarks
1.	Prl. District & Sessions Judge, Ramanagara	All financial powers applicable to Divisional level Officers	K.F.C, M.C.E, K.C.S.R etc	
2	C.A.O. District Court, Ramanagara	As Delegated by Prl. District & Sessions Judge, Ramanagara	K.C.S.Rs	

:: B ::

Sl. No	Designation	Powers- ADM	Under which Rules/ Act, G.Os	Remarks
1.	Prl. District & Sessions Judge, Ramanagara	To pass orders on ADM side of Administration Branch and all other Branches. To sanction C.L/ R.H to all officers in the cadre of Senior Civil Judges & Civil Judge & JMFCs, and Staff of District Court Ramanagara	K.C.S.Rs. M.C.E., Hand Book of Administration, High Court Circulars etc	
2	C.A.O. District Court, Ramanagara.	To Scrutinize all papers to be placed before Prl. District & Sessions Judge, Ramanagara, to signed Decree, to supervise the work of all the Branches		

:: C ::

Sl. No	Designation	Powers- Judicial	Under which Rules/ Act, G.Os	Remarks
1.	Prl. District & Sessions Judge, Ramanagara	To Pass Judgment/ Orders in Sessions Cases, Criminal Appeals, Spl. Cases, Civil Cases, Appeals and Motor Vehicle claim Tribunal Cases.	Cr.P.C/ IPC, Criminal Rules of Practice, CPC/ Civil Rules of Practice.	
2	Addl. District & Sessions Judges, Ramanagara.	To Pass Judgment/ Orders in Sessions Cases, Criminal Appeals, Spl. Cases, Civil Cases, Appeals and Motor Vehicle claim Tribunal Cases.	Cr.P.C/ IPC, Criminal Rules of Practice, CPC/ Civil Rules of Practice.	

:: D ::

Sl. No	Designation	Powers- ADM	Under which Rules/ Act, G.Os	Remarks
1.	Prl. District & Sessions Judge, Ramanagara	To order for initiating D.Es against group C & D Officials .to pass final order in D.Es to keep officials under suspension.	K.C.S (C.C.A) Rules	

4 (1) (b) (ii) Particulars of Duties of officers and employees

Sl. No	Designation	Duties	Under which Rules/ Act, G.Os
1.	Prl. District & Sessions Judge, Ramanagara	As head of office to attend various duties on financial/ administrative magisterial/ Quasi Judicial and judicial side. Chairman of Ramanagara District Legal Services Authority. To attend open court and to hear Cases.	KCSRs/KFC/ MCE/ Notary Rules, Legal Services, Authority Act etc/ Financial Powers
2	Chief Administrative Officer, District & Sessions Court, Ramanagara	Duties delegated by the Prl. District & Sessions Judge, Ramanagara to supervise and to scrutiny of papers on Administrative side/ magisterial, Quasi Judicial and Judicial side	KCSRs, KFC and MCE
3.	Software Technician	Administration of Management of ICT system. To work as per the directions Hon'ble High Court of Karnataka, Bengaluru and Prl. District & Sessions Judge, Ramanagara.	
4.	Sheristedar, ADM Branch	1) To act as Sheristedar in ADM branch 2)To Assist the C.A.O with regard to over all supervision of office Administration 3)Office order book towards sanction of E.L. Distribution of work and to obtain	

		<p>the necessary orders from C.A.O</p> <p>4) Attend and Submit compliance report to inspection notes</p> <p>5) To receive papers pertaining to ADM. And submit before the P.O./ C.A.O for immediate information and give them to Typist for Typing work</p> <p>6) To make necessary in-charge arrangement with regard to proceedings/ Establishment and in case of their absence on account of leave or other wise with out hampering Court/ Office work</p> <p>7) To be placed in charge of the absence of other Sheristedar on account of leave or otherwise.</p> <p>8) Office work if any as directed by C.A.O in the interest of smooth functioning of office.</p>	
5	F.D.A, ADM Branch	<p>1) To act as assistance the Sheristedar of ADM to carry of day to day proceedings/ Orders.</p> <p>2) To operate office order books issuance of proceedings, E.L. Accounting, Sanction of E.L. and C.L.</p> <p>3) To be the custodian of Attendance Register.</p> <p>4) To maintain G.Os/ Circulars/ Letter of instructions etc Separately issued by Govt. and High court.</p> <p>5) To prepare and submit Monthly statements periodically.</p> <p>6) Other office work as entrusted by C.A.O as whenever required.</p>	
6	Typist, ADM Branch	To act as Typist pertaining to ADM by operating with Computer as well as Typewriter.	
7	S.D.A, Inward branch	<p>1) To Act as Assist in ADM</p> <p>2) To make entries in ward register up to date and hand over the papers to</p>	

		concerned Section 3) To maintain Court fee/ Process fee Register	
8	S.D.A. Tappal Branch	To maintain Outward Register and they shall make entry by giving To number and report as and when to maintain Stamp Account register with due attestation of C.A.O.	
9	Sheristedar, Central Record Room	1) To act as Record Sheristedar and to attend the requisitions received from Hon'ble High Court and other Subordinate Courts for reference in Appeals and Cases as and when called. 2) To be the Custodian of disposed of Records of Civil and Criminal Cases and other general files pertaining to all sections.	
10	Assistant Record Room	1) To act as Assistant to Record Sheristedar 2) To attend indexing of Records required for reference in Appeals 3) To attend requisitions received from Copying section and other Subordinate Courts 4) To attend application for return of documents	
11	Computer Section	To act as Co-ordinator in Computer Section and to maintain all Computers, Video Conference besides maintain Registers and files and to follow the instructions of Presiding officers.	
12	Sheristedar, Cash Branch	1) To act as Accounts Sheristedar. 2) Overall effective supervision of Accounts Branch being Custodian of all relevant Registers and files pertaining to the Branch as per accounts Rules and be responsible for preparation bills pertaining to both officers as well as establishment of the courts of the District Court Unit and present to the Treasury for encashment well in advancement 3) To maintain Register 'G' with reference to Subsidiary registers and	

		<p>to obtain Signature of P.O. on each working day.</p> <ol style="list-style-type: none"> 4) To maintain Contingent Register in respect of receipt of Expenditure with reference to allotment order on each financial year wise by preparing D.C. Bills and to maintain Vouchers. 5) Security deposits pledged by the officials concerned and register and file. 6) Telephone bills and vouchers with reference to allotment for the year. 7) To extract and submit Monthly and periodical Financial returns, Budget estimates and other particulars etc. 8) To maintain G.O. files, D.A. File, Pay scale Books and relevant Circulars. 9) To maintain stock registers. 10) The other office work as entrusted by P.O./C.A.O 	
13	F.D.A & S.D.A, Cash Branch	<ol style="list-style-type: none"> 1) To acts as assistants in the Account Branch. 2) To assist in preparing the Pay bills/ T.A. Bills/ Arrears of Salary/ D.C. Bills etc/Budget estimates besides attending other office work as entrusted. 3) To maintain Register 'K' and to pass 'Q' receipts as per Court order under the supervision of Sheristedar and to hand over daily cash received on each working day to A/C Sheristedar with out fail. 4) To keep the registers and 'Q' receipts and R.Os books year wise Serially, binding them selves as and when being easy to produce for reference either for Audit inspection or other wise as per A/c Rules. 5) To make the entries regarding sanction of E.L., other orders of group 'C' and 'D' officials in their Service Registers under the Supervision of A/c Sheristedar and to obtain Signature of P.O./C.A.O. 	

14	Typist, Cash Branch	To act as Typist pertaining to Account Section by operating with Computer as well as Typewriter and to attend some other office work as entrusted by the Sheristedar.	
15	Attender Cash Branch	To act as Attender in their Accounts Branch, to Attend Bank Duties towards deposit of amount and also cheque, D.Ds and to obtain and produce cash receipts and R.Os and to attend Treasury towards presentation of Bills and their encashments.	
16	Key Clerks & Pending Clerks in Pending Sections	<ol style="list-style-type: none"> 1) To submit all relevant Registers on Illrd Saturday and files with necessary endorsement in the registers with due attestation of Sheristedar and to obtain initial of P.O. 2) To submit periodical statements with reference to pending lists and Category Cases. 3) Key clerks in pending branch are authorized to extract Statistical Information from all the Courts of this Unit and to prepare consolidated statement categorically with reference to the year wise breakup of figures and submit to the Hon'ble High Court of Karnataka with in 5th of every month. 4) To submit Civil and Criminal case files to concerned Court daily by maintaining movement register. 5) To prepare Decree/ Awards in Civil Cases. 6) To issue summons and notices as per Court orders in concerned files. 	
17	Judgment Writers/ Stenographers	1) Taking down Dictation of the Judgments/ Orders/ Accused statements etc and transcribe and type the same in Computer/ Typewriter and taking print Out of the same.	

18	Typist/ Typist-Copyist	<ol style="list-style-type: none">1) To act as Courthall Typist.2) To get information from bench Clerk/ Pending branch and prepared daily cause lists.3) To attend office correspondence/ Statements etc.4) To attend other Court work in the absence of stenographer of the Court on leave or otherwise and vice-versa.	
19	Group D. Employees	<ol style="list-style-type: none">1) To act as Daffedar2) To keep the office clean and tidy and premises by removing web etc. as and when.3) To attend other work as entrusted by C.A.O./ Sheristedar	

Section 4(1) (b) (iv) format (A)

Physical and Financial Norms set for discharge of its function in the office of Prl. District & Sessions Judge, Ramanagara.

Organizational Targets- Monthly, Quarterly, Six Monthly & Yearly

Sl. No	Designation	Activity	Remarks
1	Judicial Court hall	To take up cases on the file of the court scheduled to be tried/heard on a particular date and to dispose the same as per the law.	
2	Bench Assistants	To submit monthly Quarterly and all periodical Statements relating to pending cases.	
3	Pending Clerks	A) To submit pending cases to the concerned Court hall as per cause lists. B) To prepare decree in disposal cases reasoning shara of final order. C) To index all the disposal cases Court wise, Year wise and to consign to Record room monthly. D) To prepare Monthly Statement and submit to Hon'ble High Court with in 5 th of each month.	
4	Copying branch	To prepared certified copies of documents sought by applicants. To prepare Monthly Statement and submit to Hon'ble High Court with in 5 th of each month.	
5	Accounts Branch	To prepare Pay bills of G.Os and N.G.Os. Issue of cheques, to prepare other bills. To receive fine amount and other deposits in Civil and Criminal Cases. To Supply and purchase	

		Stationery articles and forms as per requisition of stamps purchasing stationery items, Log books.	
6	Admin Branch	To send prescribed statements to Hon'ble High Court, within 5 th of every month. To assist Presiding Officer and C.A.O in Administrative work.	
7	Scrutiny Branch by Key Clerks	To receive all the filing and pleadings and to do scrutiny of each case file on the day and assignment.	

FORMAT (B)

Sl. No.	Subject	G.O./Circular/ office order, Notification etc.	Remarks if any
1	Govt. Order file	Year wise	--
2	High Court circular file	Year wise	--
3	Office order file	Year wise	--
4	Notification issued by Prl. District & Sessions court, Ramanagara	--	--

Sec.4(1)(b)(v)

**The Rules, Regulation, Instruction, Manuals and Records
held or used for discharging duties by the Officers and
Employees.**

Handbook on Administration and inspection of Civil and Criminal Courts subordinate to the Karnataka High Court.

1. Accounts Rules for subordinate Civil and Criminal Courts.
2. Civil Rules of Practice-1967.
3. Criminal Rules of practice-1968.
4. Karnataka Civil Service Rules-1958.Karnataka Manual of Contingent Expenditure 1958.
5. Karnataka Financial Court.
6. Karnataka Court fees and suits valuation Act-1958.
7. Karnataka Civil Services (C.C.A) Rules-1957.
- 8.Karnataka Civil Services (Conduct) Rules-1966.
- 9.Right to Information Act-2005.
- 10.Karnataka Civil Service (General Recruitment) Rules 1977
- 11.Karnataka Government servants (Medical Attendance) Rules-1963.
- 12.Karnataka Judicial Officers (Medical Attendance) Rules-2009
- 13.Karnataka Transparency in public procurement Act-1999.
- 14.The Government orders and Circulars issued from time to time.
- 15.The Orders and circulars issued from the Hon'ble High Court from to time to time.
- 16.The orders regarding powers delegated to the different level judicial officers by the Finance Department.

Sec.4(1)(b)(vi)
CATALOGUE OF BOOKS AND REGISTERS MAINTAINED IN THE
DISTRICT & SESSIONS COURT RAMANAGARA AS UNDER

I . ADMINISTRATION BRANCH

- 1) Attendance registers.
- 2) Office order Books.
- 3) C.L./R.H. Register and files.
- 4) Service register of establishment.
- 5) Registers under R.T.I. act.
- 6) Correspondence files.
- 7) Circulars /Notification.
- 8) Govt. Orders file communicated from Govt. of Karnataka and Hon'ble High Court of Karnataka, Bangalore.
- 9) Orders and Notifications received from Hon'ble High Court of Karnataka, Bangalore.

II. ACCOUNTS BRANCH

- 1) Acquittance roll in respect of both Judicial Officer, Official Member of the Staff
- 2) Register 'K' (for receipt of fine and penalty)
- 3) Register 'G' (General Cash Book)
- 4) Register 'B' (for receipt of D.Ds and Cheques)
- 5) Register 'O' (Govt. Witness Bata)
- 6) Register 'P' (Private Witness Bata)
- 7) Register 'D' (Petty amount received in Civil Cases)
- 8) Register 'E' (Transaction in Register 'D')Contingent Register and Voucher files.
- 9) Criminal Court Deposit Registers.
- 10) Civil Court Deposit Registers.
- 11) Register of Cheque Book received.
- 12) Re payment register.
- 13) Office Order book.
- 14) Budget estimates for the Year.
- 15) Register of lapse Statements.
- 16) Register of Forms and Registers.
- 17) Stock Register of Stationery articles.
- 18) Stock Register of Office Furniture.
- 19) General Correspondence file.

III TAPPAL SECTION

- 1) Inward and Out ward registers.
- 2) Stamp accounts registers.
- 3) Court fee/ Process fee register.

IV PROPERTY BRANCH

- 1) Property Registers- received in Criminal cases.
- 2) Register of Properties sold in Public Action.
- 3) Files for having issued notices to concerned.
- 4) Treasury Box Registers.

V COPYING BRANCH

- 1) Copying Register for having registered copy applications and delivery register.
- 2) Copy ready register.
- 3) Register for requisitions for records.
- 4) Record received Register.

VI PENDING CRIMINAL BRANCH

- 1) Register for having received F.I.Rs
- 2) Register No.III- Registering of Criminal Cases.
- 3) Criminal Miscellaneous Registers- Private complaint.
- 4) Court Dairy.
- 5) Statement files (Monthly, Quarterly, Half Yearly and Annually)
- 6) Movement Register.
- 7) Stay Intimation Register.
- 8) Appeal Intimation Register.

VII PENDING CIVIL BRANCH

- 1) Register for having received Civil Suits.
- 2) Register No.III- Registering of Civil Miscellaneous and MVC Cases
- 3) Appeal Registers.
- 4) Court Dairy.
- 5) Statement files (Monthly, Quarterly, Half Yearly and Annually)
- 6) Movement Register.
- 7) Stay Intimation Register.
- 8) Appeal Intimation Register.
- 9) Duty and Penalty Register.
- 10) Refund of Court fee Register.

VIII RECORD ROOM

- 1) Register for having received records in disposed of Cases from all the Courts of the District Court and other Subordinate Courts.
- 2) Movement Register.
- 3) Appeal Intimation Register.
- 4) Copy Application register.

IX COMPUTER SECTION

- 1) General Correspondence.
- 2) Service report of Computer Accessories.
- 3) Stock Register of Computer articles.

Section 4(1) (b) (xi)
The Budget allocation to each of its agency

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
“2014~00~105~0~01~015- SUBSIDIARY EXPENSES” DURING
THE FINANCIAL YEAR 2021-22.**

HoA with Object head	DDO Code	Name of DDO	Fund Received by DDO	Actual Expenditure by DDO	Amount surrendered to Govt.
2014~00~105~0~01~015	206950	Prl. District and Sessions Judge, Ramanagara.	-	-	-
	206990	Il Addl. District and Sessions Court, Ramanagara, sit at Kanakapura	-	-	-
	206930	Prl. Senior Civil Judge and CJM, Ramanagara.	-	-	-
	206970	Senior Civil Judge and JMFC, Channapatna.	-	-	-
	334690	Senior Civil Judge and JMFC, Kanakapura.			
	210500	Senior Civil Judge and JMFC, Magadi.			
	206940	Prl. Civil Judge and JMFC, Ramanagara.	-	-	-
	206960	Prl. Civil Judge and JMFC, Channapatna.	-	-	-
	206980	Prl. Civil Judge and JMFC, kanakapura.	-	-	-
	207000	Prl. Civil Judge and JMFC, Magadi.	-	-	-
		TOTAL			

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
“2014~00~105~0~01~021- REIMBURSEMENT OF MEDICAL
EXPENSES” DURING THE FINANCIAL YEAR 2021-22**

HoA with Object head	DDO Code	Name of DDO	Fund Receive d by DDO	Actual Expendit ure by DDO	Amount surrend ered to Govt.
2014~00~1 05~0 ~01~021	206950	Prl. District and Sessions Judge, Ramanagara.	404918	404918	-
	206990	II Addl. District and Sessions Court, Ramanagara, sit at Kanakapura	16011	16011	-
	206930	Prl. Senior Civil Judge and CJM, Ramanagara.	28493	28493	-
	206970	Senior Civil Judge and JMFC, Channapatna.	34095	34095	-
	334690	Senior Civil Judge and JMFC, Kanakapura.	0	0	-
	210500	Senior Civil Judge and JMFC, Magadi.	139414	139414	-
	206940	Prl. Civil Judge and JMFC, Ramanagara.	405251	405251	-
	206960	Prl. Civil Judge and JMFC, Channapatna.	163241	163241	-
	206980	Prl. Civil Judge and JMFC, kanakapura.	36313	36313	-
	207000	Prl. Civil Judge and JMFC, Magadi.	6948	6948	-
		TOTAL	1234684	1234684	

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
“2014~00~105~0~01~041- TRAVEL EXPENSES” DURING THE
FINANCIAL YEAR 2021-22**

HoA with Object head	DDO Co de	Name of DDO	Fund Receiv ed by DDO	Actual Expendit ure by DDO	Amount surrende red to Govt.
2014~00~1 05 ~0~01~041	206950	Prl. District and Sessions Judge, Ramanagara.	48000	48000	-
	206990	II Addl. District and Sessions Court, Ramanagara, sit at Kanakapura	52691	52691	-
	206930	Prl. Senior Civil Judge and CJM, Ramanagara.	9000	9000	-
	206970	Senior Civil Judge and JMFC, Channapatna.	36618	36618	-
	334690	Senior Civil Judge and JMFC, Kanakapura.	9000	9000	-
	210500	Senior Civil Judge and JMFC, Magadi.	15000	15000	-
	206940	Prl. Civil Judge and JMFC, Ramanagara.	96270	96270	-
	206960	Prl. Civil Judge and JMFC, Channapatna.	18000	18000	-
	206980	Prl. Civil Judge and JMFC, kanakapura.	27000	27000	-
	207000	Prl. Civil Judge and JMFC, Magadi.	24396	24396	-
		TOTAL	335975	335975	

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
"2014~00~105~0~01~051- GENERAL EXPENSES" DURING
THE FINANCIAL YEAR 2021-22**

HoA with Object head	DDO Co de	Name of DDO	Fund Receiv ed by DDO	Actual Expendit ur e by DDO	Amount surrend er ed to Govt.
2014~00~1 05~ 0~01-051	206950	Prl. District and Sessions Judge, Ramanagara.	881000	880946	54
	206990	Il Addl. District and Sessions Court, Ramanagara, sit at Kanakapura	292444	292444	
	206930	Prl. Senior Civil Judge and CJM, Ramanagara.	382709	382709	-
	206970	Senior Civil Judge and JMFC, Channapatna.	344190	344190	
	334690	Senior Civil Judge and JMFC, Kanakapura.	340575	340575	
	210500	Senior Civil Judge and JMFC, Magadi.	447053	447053	
	206940	Prl. Civil Judge and JMFC, Ramanagara.	326475	326475	-
	206960	Prl. Civil Judge and JMFC, Channapatna.	463491	463491	
	206980	Prl. Civil Judge and JMFC, kanakapura.	393755	393755	
	207000	Prl. Civil Judge and JMFC, Magadi.	451698	451698	-
		TOTAL	4323390	4323336	54

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
"2014~00~105~0~01~052- TELEPHONE CHARGES" DURING
THE FINANCIAL YEAR 2021-22**

HoA with Object head	DDO Code	Name of DDO	Fund Receiv ed by DDO	Actual Expend iture by DDO	Amount surrend ered to Govt.
2014~00~ 105~ 0~01-052	206950	Prl. District and Sessions Judge, Ramanagara.	149811	148412	1399
	206990	II Addl. District and Sessions Court, Ramanagara, sit at Kanakapura	35000	31490	3510
	206930	Prl. Senior Civil Judge and CJM, Ramanagara.	45000	24371	20629
	206970	Senior Civil Judge and JMFC, Channapatna.	28000	18159	9841
	334690	Senior Civil Judge and JMFC, Kanakapura.	20000	1371	18629
	210500	Senior Civil Judge and JMFC, Magadi.	66000	65206	794
	206940	Prl. Civil Judge and JMFC, Ramanagara.	30000	23211	6789
	206960	Prl. Civil Judge and JMFC, Channapatna.	52000	29841	22159
	206980	Prl. Civil Judge and JMFC, kanakapura.	35000	28439	6561
	207000	Prl. Civil Judge and JMFC, Magadi.	49000	38447	10553
		TOTAL	509811	408947	100864

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
“2014~00~105~0~01~071- BUILDING EXPENSES” DURING
THE FINANCIAL YEAR 2021-22**

HoA with Object head	DDO Code	Name of DDO	Fund Received by DDO	Actual Expenditure by DDO	Amount surrendered to Govt.
2014~00~105~0~01-071	206950	Prl. District and Sessions Judge, Ramanagara.	322690	322690	
	206990	II Addl. District and Sessions Court, Ramanagara, sit at Kanakapura	11109	11109	
	206930	Prl. Senior Civil Judge and CJM, Ramanagara.	296827	296827	
	206970	Senior Civil Judge and JMFC, Channapatna.	7780	7780	
	334690	Senior Civil Judge and JMFC, Kanakapura.	259297	259297	
	210500	Senior Civil Judge and JMFC, Magadi.	593783	593783	
	206940	Prl. Civil Judge and JMFC, Ramanagara.	248896	248896	
	206960	Prl. Civil Judge and JMFC, Channapatna.	617138	617138	
	206980	Prl. Civil Judge and JMFC, kanakapura.	473420	473420	
	207000	Prl. Civil Judge and JMFC, Magadi.	484935	484935	
		TOTAL	3315875	3315875	

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
“2014~00~105~0~01~180- MACHINERY AND EQUIPMENTS”
DURING THE FINANCIAL YEAR 2021-22**

HoA with Object head	DDO Code	Name of DDO	Fund Received by DDO	Actual Expenditure by DDO	Amount surrendered to Govt.
2014~00~105~0~01~180	206950	Prl. District and Sessions Judge, Ramanagara.	772840	772840	0
	206990	Il Addl. District and Sessions Court, Ramanagara, sit at Kanakapura	-	-	-
	206930	Prl. Senior Civil Judge and CJM, Ramanagara.	-	-	-
	206970	Senior Civil Judge and JMFC, Channapatna.	-	-	-
	334690	Senior Civil Judge and JMFC, Kanakapura.	-	-	-
	210500	Senior Civil Judge and JMFC, Magadi.	-	-	-
	206940	Prl. Civil Judge and JMFC, Ramanagara.	-	-	-
	206960	Prl. Civil Judge and JMFC, Channapatna.	-	-	-
	206980	Prl. Civil Judge and JMFC, kanakapura.	-	-	-
	207000	Prl. Civil Judge and JMFC, Magadi.	-	-	-
		TOTAL	772840	772840	

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
"2014~00~105~0~01~195- TRANSPORT EXPENSES" DURING
THE FINANCIAL YEAR 2021-22**

HoA with Object head	DDO Code	Name of DDO	Fund Received by DDO	Actual Expenditure by DDO	Amount surrendered to Govt.
2014~00~105~0~01~195	206950	Prl. District and Sessions Judge, Ramanagara.	179585	179585	-
	206990	II Addl. District and Sessions Court, Ramanagara, sit at Kanakapura	42090	42090	-
	206930	Prl. Senior Civil Judge and CJM, Ramanagara.	67716	67716	-
	206970	Senior Civil Judge and JMFC, Channapatna.	60630	60630	-
	334690	Senior Civil Judge and JMFC, Kanakapura.	92875	92875	-
	210500	Senior Civil Judge and JMFC, Magadi.	125322	125322	-
	206940	Prl. Civil Judge and JMFC, Ramanagara.	61299	61299	-
	206960	Prl. Civil Judge and JMFC, Channapatna.	102664	102664	-
	206980	Prl. Civil Judge and JMFC, kanakapura.	109153	109153	-
	207000	Prl. Civil Judge and JMFC, Magadi.	123206	123206	-
		TOTAL	964540	964540	-

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
"2014~00~102~0~06~117- SCHOLARSHIP AND INCENTIVES"
DURING THE FINANCIAL YEAR 2021-22**

HoA with Object head	DDO Code	Name of DDO	Fund Recei ved by DDO	Actual Expendi ture by DDO	Amount surrend ered to Govt.
2014~00~102~0~06~117	206950	Prl. District and Sessions Judge, Ramanagara.	128000	128000	-
		TOTAL	128000	128000	-

**STATEMENT SHOWING THE BUDGET ALLOTTED AND
EXPENDITURE INCURRED IN THE SUBORDINATE COURTS OF
RAMANAGARA UNIT UNDER THE HEAD OF ACCOUNT
"2014~00~105~0~01~34- CONTRACT / OUTSOURCE"
DURING THE FINANCIAL YEAR 2021-22**

HoA with Object head	DDO Code	Name of DDO	Fund Receiv ed by DDO	Actual Expendi ture by DDO	Amount surrender ed to Govt.
2014~00~105~0~01~034	206950	Prl. District and Sessions Judge, Ramanagara.	1015000	930000	85000
		TOTAL	1015000	930000	85000

**CONSOLIDATED STATEMENT SHOWING THE BUDGET ALLOTTED
AND EXPENDITURE INCURRED UNDER THE VARIOUS OBJECT
HEADS OF HEAD OF ACCOUNT 2014-00-105- 0-01 IN THE UNIT
OF PRL. DISTRICT AND SESSIONS JUDGE, RAMANAGARA
DURING THE FINANCIAL YEAR 2021-22**

Sl. No.	Object Head	Fund Received by CO	Actual Expenditure by DDO	Amount surrendered to Govt.
1	021	1234684	1234684	0
2	034	1015000	930000	85000
3	041	335975	335975	0
4	051	4323390	4323336	54
5	052	509811	408947	100864
6	071	3315875	3315875	0
7	180	772840	772840	0
8	195	964540	964540	0

Section 4(1) (b) (xiv)

DETAILS OF INFORMATION AVAILABLE IN ELECTRONIC FORM IN THE OFFICE OF DISTRICT & SESSIONS COURT, RAMANAGARA.

The information relating to the office of District & Sessions Court, Ramanagara and the case details may be obtained by the public from the official website districts.ecourts.gov.in/ramnagar

Section 4 (1)(b) (xv)

Particulars of facilities available for citizen for obtaining Information in the office of Prl. District & Sessions Judge, Ramanagara

Sl. No.	Type of facility	Timings	Procedure	Location	Person incharge
1	Inspection of Records	3 p.m. to 5 p.m.	After filing application & obtaining permission of Presiding Officer	Concerned Branch	Concerned Section Clerk
2	Judicial Service Center/ Enquiry Window	During office hours	Enquiry Counter is established. The Advocates and litigants may file their petitions, Copy applications and pay the Court fee and process fee in the enquiry Counter.		
3	Notice Board	During office hours	All notifications issued by the Courts	Prl. Presiding Officer Court Hall	Bench Clerk
4	Library	The Office Library is meant for use of the Presiding Officers of the Court			

Section 4(1) (b) (xvi)

Details of Public Information Officer/ APIOs/Appellate authority in the jurisdiction of (public authority) Prl. District & Sessions Court, Ramanagara

::A::

Sl No	Name of PIO	Designation	Jurisdiction as PIO under RTI	Address/ Ph no.	E- mail id for purpose of RTI	Appellate Authority
1	Sri. K. Puttaswamy	Chief Administrative Officer, District & Sessions Court, Ramanagara	Ramanagara Taluk	Ph; No 080-27271449 District & Sessions Court, Ramanagara.	-Nil-	Prl. District & Sessions Judge, Ramanagara

::B::

APIOs

Sl.No	Name of APIO	Designation	Jurisdiction as APIO under RTI	Address/ Ph No.
--NIL--				

::C::

APPELLATE AUTHORITY

Sl.No	Name of Appellate Authority	Designation	Jurisdiction as PIO under RTI	PIO reporting	E- mail id for purpose of RTI
1.	Sri. Ningappa Parashuram Koparde	Prl. District & Sessions Judge	District Sessions Court, Ramanagara Unit	& Sri. K.Puttaswamy.	--

By Order of the Hon'ble High Court

Sd/-

**(Ningappa Parashuram Koparde)
Prl.District & Sessions Judge,
Ramanagara.**